

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

REVIEW APPLICATION NO. 170/00104/2019

IN

ORIGINAL APPLICATION No.170/00547/2019

DATED THIS THE 29TH DAY OF JANUARY 2020

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

1. Union of India

By Secretary, Ministry of
Information and Broadcasting
Shasstri Bhavan, Dr.RP.Road,
New Delhi-110 001.

2.The Chief Executive Officer

Prasar Bharathi Broadcasting
Corporation of India,
P.T.I.Buildings
Parliament Street
New Delhi-110 001.Review Applicants /Respondents 1&2 in OA

(By Advocates Shri Vishnu Bhat, Sr.Panel Counsel)

Vs.

1.Doordarshan Program Professional
Association (DDPA)

Represented by its General Secretary,
Sri.P.J.Francis, S/o Late P.V.Joseph,
Aged 56 years, Working as Cameraman Grade-1,
Doordarshan Kendra,
P.B.Marg, Worli,
Mumbai-400 030.

2.Rajaram K V

S/o K Venkatachalaiah,
Aged 60 years,

Retired Video Executive,
Doodarshan Kendra,
J.C Nagar,
No.91, 3rd Cross,
Akashwani Layout
Dasarahalli, Hebbal
Bengaluru-560 024.

...Review Respondents

(By Advocate Shri AR.Holla)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Heard. RA allowed. No order as to costs.

Post the OA.No.170/00547/2019 on 11.2.2020.

(CV. SANKAR)
MEMBER (A)

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(DR. K.B. SURESH)
MEMBER (J)

Annexures referred to by the applicants in RA.No.104 /2019

Annexure RA-1:Copy of order dated 30.10.2019 in OA. No.547/2019

Annexure RA-2: Copy of RA.5/2019 in CAT, Guwahati Bench.

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